

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2018 &  
IA NOS. IA NOS. 204 & 523 OF 2019**

**Dated : 5<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil. Sr. Adv  
Mr. S.Vallinayagam  
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee  
Mr. Yashaswi Kant for R-2  
  
Mr. Anup Jain  
Ms. Rama S. for R-3  
  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-6

**ORDER**

As agreed by learned counsel for both the parties, list these matters  
for hearing on **26.08.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*vt/pk*